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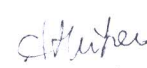
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/218/2016  
NAME OF THE PETITIONER(S) : Muneez Rahman  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others  
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	ROHAN RAJASEKARAN dt. Rajajopal & Rajivathan Advocates	Counsel for R1, 2 and 4	
2.	A. G. Sathyanarayana For A. M. Sridharan	Counsel for petitioners	
3.	K. Gautham Kumar Athiban V. g. ay	Counsel for R3	

**ORDER**

Counsel for the petitioner present. Counsel for R1, R2 & R4 and counsel for R3 present. Prayed time for final arguments. At request time is enlarged. Put up on 10.11.2016 at 10.30 A.M.

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)